

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
SPECIAL BENCH**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
01-12-2022 AT 11:00 AM THROUGH VIDEO CONFERENCE**

**IA (IBC) 38, 39 & 40/2021 & IA (IBC) 274/2022 in
CP(IB) No.173/10/HDB/ 2017
U/s 10 of IBC, 2016**

IN THE MATTER OF:

Sri Vinayaka Paper & Boards Limited

...Petitioner

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. AJAI DAS MEHROTRA, HON'BLE MEMBER (TECHNICAL)**

ORDER

Ld. Counsel Ms. Mummaneni Vazra Laxmi for the Applicant/Liquidator in all pending applications and Ms. A Sandhya Rani for R1 to 4 in IA (IBC) 39/2021 are present.

List all the pending applications for hearing on 16.12.2022.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)